

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 51/241-242,244/NCLT/AHM/2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.06.2021**

Name of the Company: Krishak Bharati Cooperative Ltd
V/s
Gujarat State Energy Generation Ltd & Others

Section: 241-242 & 244 of the Companies Act, 2013.


ORDER

No one appeared for the Petitioner.

Learned Counsel Mr. Chintan Dave appeared for the Respondent.

The matter stands adjourned to 14.07.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 2nd day of June, 2021.